NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1440/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES:

APCAX Construction

V/s

West Coast Fine Food (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Mr. Shyan Kapadla 1

Mr. Aniran Gharhel (Ms. Henna Daulah (Ms. Komal Thadan;

Mr. Latesh Fariy a Mr. Shariqu Nadian

Adr. to, Aprilant

ORDER

CP No. 1440/I & BC/NCLT/MB/MAH/2017

- The Learned Representatives from both the sides are present. 1.
- From the side of the Respondent, an Affidavit along with E-mails are placed on 2. record. A copy of the same has been handed over to the other side. If deem fit, can file a Rejoinder to this Affidavit. Matter is adjourned to 13.02-2018.

Sd/-

Sd/-

BhaskaraPantula Mohan Member (Judicial) 16.01.2018.

M.K. Shrawat Member (Judicial)

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